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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/7629 /A

From :- Smti. Kanchan Newar,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Smti. M. Thakuria
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 20th December, 2018.

Sub:- **Permission to avail Winter Vacation and station leave.**

Ref:- Your letter no. Memo.No. DJK.1-5/18/1380 Dated Kokrajhar,
17.12.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with headquarter leave permission w.e.f. the evening of 21.12.2018 till the morning of 02.01.2019. The Additional District and Sessions Judge (FTC), Kokrajhar and in his absence the senior most Judicial officer at the Station will remain in charge of your Court and Office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/7628- /A, dated 20.12.18 *7629* *Edas*

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, FTC, Kokrajhar.

JT. REGISTRAR (VIGILANCE)